

HARYANA VIDHAN SABHA

LIST OF BUSINESS FOR THE MEETING OF THE HARYANA VIDHAN SABHA TO BE HELD IN THE HALL OF THE HARYANA VIDHAN SABHA, VIDHAN BHAWAN, CHANDIGARH, ON THURSDAY, THE 1ST MARCH, 2012 AT 2.00 P.M.

I. QUESTIONS

Questions entered in the separate list to be asked and answers given.

II. MOTION UNDER RULE 121

A MINISTER to move that rule 30 of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly be suspended in its application to the motion regarding transaction of Government Business on Thursday, the 1st March, 2012.

ALSO to move that rule 30 of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly be suspended and Government Business be transacted on Thursday, the 1st March, 2012.

III. RESUMPTION OF DISCUSSION ON THE GOVERNOR'S ADDRESS

RESUMPTION of discussion on the following motion moved by Shri Venod Kumar, M.L.A. on the 24th February, 2012, namely :-

“That an address be presented to the Governor in the following terms :-

‘That the Members of the Haryana Vidhan Sabha assembled in this Session are deeply grateful to the Governor for the Address which he has been pleased to deliver to the House on the 23rd February, 2012 at 2.00 P.M.’.”.

**CHANDIGARH:
THE 24TH FEBRUARY, 2012.**

**SUMIT KUMAR,
SECRETARY.**